

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/2257 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated, Guwahati the <sup>th</sup> 28 March, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/DH/I-1/2025/657/Estt., dtd. 24.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.04.2025 and 02.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 29.03.2025 till the morning of 03.04.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-24/2003/ 2258 /A dated** , 28-03-2025

Copy to:

1. The Project Manager, Gauhati High Court.

*b*  
**JT. REGISTRAR (VIGILANCE)**

*Pratap*